

DIVISION BENCH

ITEM NO.108

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA NO.194/2024 IN CP (IB) NO.36/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 17th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	VALPLAST TECHNOLOGIES PVT. LTD. V/S SUPERCAS TECHNOLOGIES PVT. LTD.
UNDER SECTION	9 OF IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. H.L. Tiku, Sr. Adv. assisted by : *For the Operational Creditor*
Sh. Rakesh Kumar, Adv.

Sh. Varad Nath, Adv. : *For the Corporate Debtor
& Applicant in IA No.194/2024*

ORDER

Ld. Counsels representing the parties are present.

- 1. Arguments heard. Order reserved.**
- 2. The hard copy of the judgments if any, be filed by the respective parties within a period of three days positively.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

17th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*